

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA**

REGIONAL BENCH – COURT NO.2

Excise Appeal No. 78858 of 2018

Arising out of Order-in-Appeal No.43/Pat/C.Ex/Appeal/2017-18 Dated 22.09.2017
passed by Commissioner (Appeals) of Customs, Central GST & Central Excise, Patna.

M/s. Raja Packaging Pvt. Ltd.

(Mirchai Gali,
Chowk, Patna City, Patna-800008)

Appellant (s)

VERSUS

Commr. of CGST & Central Excise, Patna Commissionerate

(Central Revenue Building (Annexe), Birchand Patel Path
Patna-800001)

Respondent (s)

APPEARANCE :

None for the Appellant

Mr. Joydip Chattopadhyay Authorized Representative for the Respondent

CORAM:

HON'BLE MR. R. MURALIDHAR, MEMBER (JUDICIAL)

FINAL ORDER NO.....75080/2023

Date of Hearing : 17 February 2023
Date of Decision : 17 February 2023

ORDER

The Ld. DR has produced a copy of SVLDRS-4 filed by the Appellant which was submitted by the DR's Office from the relevant Commissionerate.

2. Accordingly, the appeal is dismissed as infructuous.

(Dictated and pronounced in the open court.)

Sd/-

(R. Muralidhar)

Member (Judicial)

Pooja